

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4618
ANSWERED ON:04.05.2012
INDIAN NURSING COUNCIL
Baitha Shri Kameshwar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received a number of complaints regarding the functioning of Indian Nursing Council (INC);
- (b) if so, the number of such complaints received and the action taken by the Government thereon during the last three years and the current year;
- (c) whether the Government has taken note of alleged cases of corruption against the present chairman of INC;
- (d) if so, the details thereof; and
- (e) the action taken/proposed by the Government in the matter indicating the reasons for the delay in investigations, if any?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): On a CVC complaint on an alleged case of corruption, relating to irregularities and malpractices committed by the President, Indian Nursing Council & others in granting recognition/feasibility certificate to 6 Nursing Institutions, the CBI has filed a supplementary charge sheet against the President, Indian Nursing Council, in the Court of Special Judge, Patiala House Courts, New Delhi on 15/02/2012. The matter relating to second complaint is subjudice in the Hon'ble High Court of Rajasthan.